

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

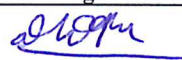
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.06.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 28/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 205/2019 in CP NO. 53/2008
NAME OF THE COMPANY	Vision Broadband Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vikram Bijjula
NAME OF THE RESPONDENT(S)	Vision Broadband Services & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju in V.S. Raju for Respondents	Advocate	9849120947	

ORDER

No representation on behalf of the Petitioner. Counsel for the Respondent present. Put up the matter on 15.07.2019.


MEMBER JUDICIAL